


INCOME TAX APPELLATE TRIBUNAL, SURAT

CAUSE LIST OF
 THIRD MEMBER MATTERS,
 PART HEARD MATTERS,
 CONSOLIDATION PETITIONS,
 SPECIAL CONSTITUTION,
 STAY APPLICATIONS,
 MISCELLANEOUS APPLICATIONS,
 EARLY HEARING PETITIONS
 AND PRONOUNCEMENTS

FOR 04-MAY-2026 (MONDAY)

BEFORE **SHRI TR SENTHIL KUMAR, JUDICIAL MEMBER**
 AND **SHRI RATNESH NANDAN SAHAY, ACCOUNTANT MEMBER**

STAY APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	8	SRT	2026	2017-18	[A] NAYKAP BUSINESS HUB PVT. LTD.	DB	

30-Apr-2026

Assistant Registrar
Income Tax Appellate Tribunal
Surat Bench, Surat